

M. Exe. No. 02/2017

Dated-02.04.2022

D.H. is absent.

On perusal of case record it appears that the D.H. filed this execution case on 16.05.2017 but since 28.01.2021, D.H. is absent without any steps.

It may be presumed that the D.H. is no more interested to proceed with this case which is evident from his conduct. However, as the D.H. after fighting a legal battle in M.S. No. 57/07 has received the decree as fruit, same cannot be denied to him. Therefore, this case is filed till appearance of the D.H.


Munsiff No. 1
Dibrugarh